

ITEM NO.112

COURT NO.8

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2044/2010

FIRDOSKHAN KHURSHIDKHAN

Appellant(s)

VERSUS

THE STATE OF GUJARAT & ANR.

Respondent(s)

WITH

Cr1.A. No. 2045/2010 (II-B)

Date : 23-02-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE VIKRAM NATH

For Appellant(s) Mr. T. N. Singh, AOR  
Mr. Vikas Kumar Singh, Adv.  
Ms. Rajshree Singh, Adv.  
Mr. Vikram Singh, Adv.  
Mr. Sham Chand, Adv.

For Respondent(s) Ms. Swati Ghildiyal, AOR(NP)  
Mr. Arvind Kumar Sharma, AOR(NP)

UPON hearing the counsel the court made the following  
O R D E R

List after holi holidays.

(Geeta Ahuja)  
Assistant Registrar-cum-PS

(Anju Kapoor)  
Court Master